

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IB/2409/2023

PETITION NUMBER : CP/IB/35/2022

NAME OF THE PETITIONER : Annie Traders Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Rules 11,13 & 14 of NCLT Rules, 2016

ORDER

Sri Ashlyn Christo, Ld. Counsel for the Applicant.

This application has been filed for de-reserving/re-opening of the Petition CP/35/2022.

Since the Petition is listed for hearing on **01.08.2024**, this application **has become infructuous and is accordingly dismissed.**

-SD-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

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-SD-

**SANJIV JAIN
MEMBER (JUDICIAL)**